

ITEM NO.108

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 9839/2014

S.B AGARWAL

APPELLANT(S)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT
CORPORATION LTD. & ORS.

RESPONDENT(S)

Date : 08-06-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE RAJESH BINDAL
(VACATION BENCH)

For Appellant(s) Ms. M. Vidhya, Adv.
Mr. Krishna Kumar, AOR
Ms. Sree Vidya Iyer, Adv.

For Respondent(s)
Mr. Yash Pal Dhingra, AOR (NP)

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is asked for on behalf of the appellant.

Respondent go unrepresented.

List before the regular Bench.

(POOJA SHARMA)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR